

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 05th day of *December, 2018*.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

Original Application Number. 330/01142/2017.

Smt. Usha Bhargav.Applicant.

VE R S U S

Union of India and others.Respondents

Advocate for the applicant : Shri S.K. Shukla (absent)
Advocate for the Respondents: Shri Sanjeev Kumar

O R D E R

List revised. None is present for the applicant. A perusal of order sheets show that on previous listed date counsel for the applicant was not presents. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(MOHD. JAMSHED)
MEMBER- A.**

Anand...

**(RAKESH SAGAR JAIN)
MEMBER- J.**